

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-07-2024 AT  
02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. SANJIV JAIN, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Sri Vishnu Annamalaiyur Paper Mills Ltd  
**PETITION NUMBER** : CP(IB)/760(CHE)/2019  
**APPLICATION NUMBER** : a) IA(IBC)/1467(CHE)/2024  
b) IA(IBC)/1210(CHE)/2024

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**ORDER**

**201.a. IA(IBC)/1467(CHE)/2024 IN CP(IB)/760(CHE)/2019**

Ld. Counsel Mr. Avinash Krishnan Ravi for the Applicant.

Heard.

This Application has been filed seeking preponement of IA/IBC/1394/2024 seeking extension of the Liquidation timeline. It is stated that the Liquidation timeline expired on 18.05.2024.

Having considered the reasons stated **IA/IBC/1394/2024 is preponed and be listed on 19.07.2024.**

**IA(IBC)/1467(CHE)/2024 is disposed off.**

**201.b. IA(IBC)/1210(CHE)/2024 IN CP(IB)/760(CHE)/2019**

Ld. Counsel Mr. Avinash Krishnan Ravi for the Applicant.

Memo filed by the liquidator explaining the delay in filing the Progress Report with prayer to condone the delay. Apology is also filed, in terms of the order dated 30.05.2024. Apology is accepted. Remarks be expunged.

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The 8<sup>th</sup> Progress Report for the period from 01.01.2024 to 31.03.2024 is taken on record subject to all just exceptions.

**IA(IBC)/1210(CHE)/2024 is disposed off.**

**Sd/-**

**VENKATARAMAN SUBRAMANIAM**  
**Member (Technical)**

**Sd/-**

**SANJIV JAIN**  
**Member (Judicial)**

phk